

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 40 of 2013 &
I.A. No. 59 of 2013

Dated : 3rd April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Silvassa Industries Association **.... Appellant (s)**
Versus
Joint Electricity Regulatory Commission
& Anr. **...Respondent (s)**

Counsel for the Appellant(s): Mr. Sakesh Kumar

Counsel for Respondent (s): Mr. Anand K. Ganesan with
Ms. Swapna Seshadri for R-2

ORDER

We have heard the Learned Counsel for the parties.

It is pointed out that the issue raised in this Appeal has been raised in other Appeal no. 60 of 2013 which is coming for hearing on 18.04.2013. So, post this matter along with Appeal no. 60 of 2013 for hearing on **18.04.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt